| | | | | | | Annexure 7 | | | | | | | |
|---------|---------------------|---------------|---------------------------|--------------------------|--------------------------|-------------------|------------------------|--------------------------------|----------------------------|--|-------------------|------------------------------------|-----------------|
| | | Name of | the Corporate Del | otor: Proficient Enginee | ring Private Limited ; [| ate of commend | ement of CIR | P: 9th Februa | ry, 2023 ; List o | of creditors as | on: 15.03.20 | 24; | |
| | | | | | List of operation | al creditors (Gov | ernment due | s) | | | | | |
| | | | | | | | | | | | | | (Amount in R |
| Sr. No. | Details of claimant | | Details of claim received | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | claim rejected | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC | | 0.7 | 10 | | |
| | Income tax | Central Govt. | 23.05.2023 | 48802970 | 48802970 | Unsecured | No | No | - | - | - | | |
| otal | | | | 48802970 | 48802970 | | | | | | | | |